

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:533

ANSWERED ON:24.02.2011

OIL LEAKAGE FROM ONGC PIPELINE

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**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether there was oil leakage from the pipeline of Oil and Natural Gas Corporation recently;
- (b) if so, the reasons therefore;
- (c) the number of locations from where incidents of oil leakage have been reported to the Government during the last two years and the value of oil assessed to be lost from the said leakages;
- (d) whether the oil leakage causing environment pollution and the traders are incurring losses; and
- (e) the steps taken by the Government to compensate the loss incurred to traders?

**Answer**

Minister of State in the Ministry of PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH)

(a) & (b) Yes, Madam. An oil leakage from the ONGC pipelines occurred near ONGC's BPB Complex in Bassein Field (Western Offshore). The leakage was caused due to anchor dragging of pipelay barge deployed by LSTK contractor during pipelaying activity.

(c) to (e) There was no major oil spill during the years 2008-09 and 2009-10 from ONGC pipelines. However, one minor leakage in the year 2008-09 & six minor leakages during the year 2009-10 in Tamilnadu were reported. The quantum of spill from these minor leakages/occurrences was negligible. Minor leakages were attended to immediately through corrective measures and eco friendly technologies by ONGC. Compensations are paid to affected land owners/farmers wherever required.